NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 25/(MAH)/2016 MA No. 05/2017 & 39/2017

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Mrs. Chandrasena Vishwas Patil

M/s. Shah and Jain Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

S. No. NAME **DESIGNATION** SIGNATURE Sunita Chavan Proposed Res. 8 to 13

SR. COUNSEL MUSTAFA DOCTOR alw MR. ANKUR LOONA, MG. SHAZEEN ZAVERI, MG. VIDKI MEHTA 4160 DHAVAL VUSSONJI & ASSOCRATES

(RESPONDENT NOS. 1-4)

Buthan Sr. Adv. Navroz Seevan a/w Budhaditya Bhattacharya 1/6 Sukir Kuman

Cont.... on pg.2

Order MA 05/2017 & 39/2017 IN TCP No.25/241-242,244/NCLT/MB/MAH/2016

At request of the proposed Respondent Counsel, the proposed Respondent Counsel is given liberty to file reply in CA 5/2017 within two weeks.

List CAs along with main Company petition for hearing on 27.3.2017.

Sd/-B.S.V. PRÄKASM KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)